

FORMAT OF DISCLOSURE OF ASSETS

*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

Updated on 02.08.2012
New Delhi.

Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Landed Property	Flat	Nil	

FORMAT OF DISCLOSURE OF ASSETS

*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Landed Property	• Building	40 Ft. x 50 Ft. at No. 19/3, Ex. Serviceman Colony, Dinnur Main Road, R.T. Nagar, Bangalore - 560032. Ground + First Floor + Second Floor, leased out to Education Society for 30 years. It was registered on 25.3.1987. Value Rs.1,02,000/-. It is jointly registered in the name of Justice H.L. Dattu and Mrs. G. Gayathri Dattu.	

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Full Court Meeting held on May 7, 1997)*

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Landed Property	• Other landed Property	- NIL -	50 Ft. x 80 Ft. Vacant site at Allalsandra Village, Judicial Officers Layout, Bangalore was under litigation. It is cleared recently and the same has been gifted to grandson – Master Mihir Adithya on his third birthday. Gift Deed registered at Yelahan Ka Sub-Registrar's Office, Bangalore on 21.06.2010.

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Securities And Investments	• Shares and Mutual Funds	Nil	

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*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	Particulars/Value Self	Remarks
Securities And Investments	• Fixed Deposits	1) Rs.10 lacs at Dena Bank, Bangalore. It is renewed since 9.6.2007. 2) Rs. 8 Lacs at ING Vysya Bank, Bangalore. It is renewed with interest since 2003.	29.3.2008 Mrs. Gayathri A/c.
	• Bonds	Nil.	
	• Debentures	Nil.	

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*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Securities And Investments	• GPF/PPF	Rs.5,79,630/- (approximately – without interest).	

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Other assets/ Movables	• Jewellery	100 Gms. Gold jewellery [2 Chains + 2 Rings] valued Rs.41,000/-	

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Other assets/ Movables	• Vehicles	Sumo Van – 1998 Model – Valued Rs.1,00,000/-	

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Full Court Meeting held on May 7, 1997)*

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Loans	Borrowed Rs.10,00,000/- from Dena Bank, R.T. Nagar, Bangalore. The same transferred to Smt. G. Gayathri Dattu A/c for purchase of site at Singanayakanahalli Village, Near Bangalore on 14/6/2012-Registered at Yelahanka, Bangalore.	

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Full Court Meeting held on May 7, 1997)*

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Mortgages	Nil	

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Full Court Meeting held on May 7, 1997)*

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Overdrafts	Nil	

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*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Unpaid Bills	Nil	

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*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

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Hon'ble Mr. Justice H. L. Dattu, Judge, Supreme Court of India.

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Any other Liabilities	Nil	

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*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	Particulars/V alue Self	Remarks
Landed Property	Flat	Now, NIL	<p>1. Has made an initial deposit of Rs.2,00,000/- for allotment of a flat at Canara Bank Officer Association Welfare Society at Bangalore in the name of Mr. Nithin Dutt (Son). The abovesaid flat is in initial stage of construction.</p> <p>2. Further installment was paid by Mr. Nithin Dutt, the same has been registered in the name of Mr. Nithin Dutt (P.A. Holder Gayathri Dattu) on 7/6/2012 at Jayanagar, Bangalore Registered Office.</p>

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*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	Particulars/Value Self	Remarks
Landed Property	• Building	1) Shop at 56/2, Harijan Colony, Ganga Nagar, Bangalore. Building 11 Ft. x 38 Ft. It is rented out. Bought the site on 9.12.1983 for Rs.24,000/-. 2) Now, NIL	2) House No. 626, 3 rd Cross, HMT Layout, R.T. Nagar, Bangalore. It is 30 Ft. x 50 Ft. Purchased built house with ground and first floor on 6.5.1992 for Rs.4,70,000/-. The second floor was constructed in December 2007 with Housing Loan from State Bank of India, Cochin/Delhi. All the loan amount has been paid. • <u>House No. 626 has been gifted to Dr. Divya Dutt, Daughter of Justice H.L. Dattu on 21/6/2012 by Gift Deed No. 506/12 at Ganganagar, Bangalore-32.</u>

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*(in terms of the Resolution adopted in the Full Court Meeting held on May 7, 1997)***Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	Particulars/Value Self	Remarks
Landed Property	• Other Landed Property.	<ol style="list-style-type: none"> 1) Portions of Bits of land in Survey No. 11, 12, 13, 14 of Aralumallige Village, Doddaballapur/Dabaspeta Road. It was registered on various dates. Extent 6 Acres -Cost 10.42 Lacs. 2) Portions of bits of land in Survey No. 1151/1 and 103 of Kasthur Village, Doddaballapur/Dabaspeta Road. Extent 1 Acre - 27 guntas. Cost Rs.2.64 Lacs. 3) 20 Guntas vacant land at Bynohalli Village, Jalahobli, Bangalore North Taluk. Survey No. 24 dated 10.6.2006 for Rs.15 Lacs. 4) 8 Guntas out of 24 Guntas at Tabaranahalli/Jalahobli, Survey No. 84. It is vacant land and jointly registered with daughter and son. Exchanged with agricultural land on 29.9.2009. Value Rs.7.20 Lacs (Total for 24 Guntas Rs.25.20 Lacs.) 5) Purchased on 14.06.2012, Gram Panchayata Sites at Singanayakanahalli Village 30 Ft. x 50 Ft. x 2 for Rs.7,80,000/- each. Money borrowed as Fixed Deposit Loan from Dena Bank, R. T. Nagar, Bangalore, Registered at Yelahanka, Bangalore. 6) Now, NIL. 	<p>Voluntary Retirement Oct., 1999. Bought properties (1) and (2) out of Retirement Benefits during the years 2001-2002.</p> <p>FDR Loan JL/LAD/372 Rs.15,30,000/-, Dena Bank, Bangalore.</p> <p>HUF Agricultural Income.</p> <p>HUF Agricultural Income and Bank Loan.</p> <p>6) Residential site at No. 4, Sharadamba Layout, Jalahalli Village, Bangalore. It is 50 Ft. x 70 Ft. vacant site. The date of purchase is 22.3.1996 for Rs.4,14,000/-.</p> <p>• <u>Site No. 4 at Sharadamba Layout, Jalahalli Village, Bangalore gifted to Grandson Vishal Dutt (by guardian father Nithin Dutt) as his 1st Birthday Gift on 1st June, 2011 - Gift Deed No. 1496/11-12 at Peenya Sub Registrar Office, Bangalore.</u></p>

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*(in terms of the Resolution adopted in the
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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Securities And Investments	• Shares And Mutual Funds	Enclosed Nil	

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ING VYSYA BANK LIMITED

HOLDING STATEMENT

Business Date: 07-May-2009

Print Date: 07-May-2009

DP: ING VYSYA BANK LIMITED [IN300610]
 NATIONAL SECURITIES DEPOSITORIES LIMITED
 CENTRALISED OPERATIONS (DP OPS UNIT) RAMAIA COMPLEX, 69 ROOPENA AGETHARA
 HOISUR ROAD, BANGALORE 560063 Phone: (080) 22542222 Fax: (080) 25726121

Statement of Holding as on April 30, 2009

PAN Details
1st Holder:

Client Id		Type	Resident	Sub Type	Ordinary
DP ID	IN300610				
Name	G GAYATHRI				
Address	AMRUT NO 626 3RD CROSS H M T LAYOUT R T NAGAR BANGALORE				
Pin Code	560032				

ISIN	Description	Quantity	Face Value (Rs.)	Market Rate(*) (Rs.)	Market Value (Rs.)
Beneficiary Balance					
INE085A01013	CHAMBAL FERT EQ	500.000	10	44.05	22,025.00
INE530A01026	GONTERMANN PEIP EQ NEW FV RS.10/-	26.000	10	15.18	394.68
INE039A01010	IFCI EQ	200.000	10	25.15	5,030.00
INE166A01011	ING VYSYA BANK EQ	1,246.000	10	145.85	1,81,729.10
INE455F01025	JAIPRAKASH ASSOCIATES EQ. NEW RS. 2	500.000	2	138.63	69,425.00
INE019A01020	JSW STEEL LTD EQ NEW	78.000	10	342.50	26,715.00
INE245C01019	LLOYD ELEC EN EQ	100.000	10	25.55	2,555.00
INE174A01015	LLOYD FINANCE EQ	110.000	10	1.30	143.00
INE281B01024	LLOYDS METALS AND ENGINEERS LIMITED NEW EQ R	500.000	2	21.05	10,525.00
	S. 2/-				
INE292A01015	LLOYDS STEEL INDUSTRIES LIMITED EQ	200.000	10	4.85	970.00
INE103A01014	MRPL EQ	200.000	10	49.15	9,830.00
INE580A01013	NAGARJUNA FERT EQ	100.000	10	22.35	2,235.00
INE213A01011	ONGC EQ	70.000	10	864.75	60,532.50
INE010A01011	PRISM CEMENT EQ	200.000	10	26.90	5,380.00
INE278B01020	RAMA NEWSPRINT EQ NEW FV RS. 10/-	25.000	10	16.50	412.50
INE013A01015	RELIANCE CAPITAL EQ	4.000	10	524.50	2,098.00
INE330H01018	RELIANCE COMMUNICATIONS LIMITED EQ	81.000	5	214.80	17,398.80
INE002A01018	RELIANCE INDUSTRIES LTD. EQ	81.000	10	1806.25	1,46,306.25
INE036A01016	RELIANCE INFRASTRUCTURE LIMITED EQ	6.000	10	695.20	4,171.20
INE328H01012	RELIANCE NATURAL RESOURCES LIMITED EQ	81.000	5	56.60	4,584.60
INE062A01012	STATE BANK OF INDIA EQ	50.000	10	1278.60	63,930.00
INE290C01015	STONE INDIA LTD EQ	100.000	10	28.80	2,880.00
INE038B01010	SVC SUPERCHEM EQ	400.000	10	1.04	416.00
INE141D01018	TAMILNADU TELECOM EQ	100.000	10	6.90	690.00

INE670A01012 TATA ELXSI EQ 300.000 10 109.76 32,916.68
 (*) Market rate as of the Statement Date Portfolio Value 6,73,286.63

Demat Account Bill

Bill No.	Bill Date	Statement period		Due Date	
200904/010048364	May 01, 2009	01/04/2009	To 30/04/2009	May 25, 2009	
PARTICULARS		Debit in Rs.	Credit in Rs.	Balance in Rs.	Dr/Cr
Opening Balance				1,099.24	Dr.
Over Due Interest @ 18.00		16.49			
Sub Total		16.49			
Service Tax @10.00		1.65		(Rounded to the	
Education Cess @ 3.00		0.05		nearest Rupee)	
Total		18.19		1,117.43	Dr.

Total Rounded to the nearest Rupee

1,117.43 Dr.

In words: Rupees One Thousand One Hundred And Seventeen Paise Forty Three Only

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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Securities And Investments	• Fixed Deposits	1) Rs. 4 Lacs Renewed with interest always in Dena Bank, Bangalore. 2) Rs.4 Lacs Renewed with interest always in Dena Bank, Bangalore. 3) Rs.10 Lacs + Renewed with interest always in Dena Bank, Bangalore. 4) Rs. 4 Lacs renewed always since 2003 in INGBK, Bangalore.	9.6.2007
	• Bonds	Nil.	
	• Debentures	Nil.	

FORMAT OF DISCLOSURE OF ASSETS

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*(in terms of the Resolution adopted in the
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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Securities And Investments	•PPF	Nil	

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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Other assets/ Movables	•Jewellery	600 Gms. - Gold Jewellery [Bangles + Neck Strings + Rings etc] Value Rs.2,40,000/-	

FORMAT OF DISCLOSURE OF ASSETS

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*(in terms of the Resolution adopted in the
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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Other assets/ Movable	• Vehicles	Nil	

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*(in terms of the Resolution adopted in the
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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Loans	Nil	

FORMAT OF DISCLOSURE OF ASSETS

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*(in terms of the Resolution adopted in the
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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Mortgages	Nil	

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*(in terms of the Resolution adopted in the
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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Overdrafts	Nil	

FORMAT OF DISCLOSURE OF ASSETS

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*(in terms of the Resolution adopted in the
Full Court Meeting held on May 7, 1997)*

**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	•Unpaid Bills	Nil	

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*(in terms of the Resolution adopted in the
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**Mrs. Gayathri Dattu, Ex. Employee, Vaysya Bank Limited (ING Vaysya) File
No. 1211, Wife of Justice H. L. Dattu, Judge, Supreme Court of India.**

Items	Description	<u>Particulars/Value</u> Self	Remarks
Liabilities	• Any other Liabilities.	Nil	